NATIONAL COMPANY LAW TRIBUNAL SPEICAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI K. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/132/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSOCIATED ROAD CARRIER LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) MADURUSHCTHOMON -

BELLHOURS COUNTER

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2) M. MOHAMEN ANTER

Respondent - Counsel

hunder

<u>ORDER</u>

Mr. M. Purushothaman, Counsel for Petitioner present. Mr. M. Mohamed Anees, Counsel for Respondent present. Counsel for the Respondent stated that the matter may be likely to be settled within the parties and sought for time. He submitted that his client is making efforts to settle the matter with the Petitioner for which sought time. At request, time enlarged. Put up on 12.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)